

[Translation]

Visit of German Delegation to India

2145. SHRI VISHWANATH SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) where a delegation from Germany visited India in the month of October 1994 to negotiate for the cooperation in the field of wind energy; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) A delegation from Germany led by Dr. Dieter Humm, Acting Secretary & Foreign Trade Representative, Ministry of Economics, Technologies & Transport for the State of Schleswig-Holstein in Germany visited India on the occasion of exhibition of Power and Energy 1994/NUCTEC' 94 from 7-10 December, 1994. The delegation was comprised of leading industrialists from wind energy sector.

(b) The delegation had meetings with the officials of Ministry of Non-Conventional Energy Sources and exchange of informations regarding the progress made in the field of wind energy and solar energy in both the countries took place. A workshop on wind and other renewable energy sources—technologies from Schleswig-Holstein Germany was organised by Indo-German Chamber of Commerce on 9th December, 1994 in New Delhi on this occasion in which the interaction between Indian and German Companies took place.

[English]

Digital Unit in Maharashtra

2146. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

(a) whether Digital World India Ltd. is setting up an assembly unit at Maharashtra Industrial Development Corporation (MIDC) Electronics zone at Thane; and

(b) if so, the capacity of monitors, printers and key boards?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b) Yes, Sir. The capacity of monitors, printers and key boards is as follows:—

Name of Item	Capacity
(1) Monitors	— 22,500 nos
(2) Printers	— 9,900 nos.
(3) Keyboards	— 8,000 nos.

[Translation]

Public Sector Undertakings in Bihar

2147. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the PRIME MINISTER be pleased to state:

(a) the total investment made in each of the Public Sector Undertakings in Bihar upto June, 1994;

(b) the details of annual production, profit and loss and the employees working in each of the undertaking; and

(c) the details of those projects in Bihar in which the Government propose to make fresh investment and the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY, (SHRIMATI KRISHNA SAH): (a) As on 31.3.1993 for which period information is available, there were 14 Central Public Sector Enterprises having their registered Office in the State of Bihar. PSE wise details of total investment in terms of equity and loans as on 31.3.1993 is given at pages S-86 to S-94 in Volume-I of P.E. Survey, 1992-93 laid in the Parliament on 23.2.1994.

(b) PSE wise three years detail of annual production, net profit/loss for last five years and detail of employees as on 31.3.1993 are given at pages S-134 to S-161, S-43 to S-50 and S-189 to S-195 respectively, in Volume-I of P.E. Survey, 1992-93.

(c) Details of projects in respect of Central PSEs costing more than Rs. 100 crores which were under implementation as on 31.3.1993, together with expected time of completion are given at pages 43 to 50 in the same Volume.

Land Records in Uttar Pradesh

2148. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of districts in Uttar Pradesh where the Government have maintained computerised land records;

(b) the names of other districts of the State where maintenance of computerised land records is being done; and

(c) the action taken to computerise the land records of all the districts?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) and (b) With the intention of maintaining computerised land records in the State of Uttar Pradesh, so far 11 districts viz. Deoria, Etawa, Agra, Moradabad, Mainpuri, Allahabad, Aligarh, Bareilly, Gonda, Hardoi and Nainital have been brought under the Centrally Sponsored Scheme of Computerisation of Land Records.

(c) The question of extending the programme of computerisation of land records to all the districts of the State depends on the performance of the State Government in implementation of the ongoing projects and the budgetary allocation of the Government of India